

	1	2	3	4	5	6	7	8
6. Chandigarh	0.12	0.00	0.24	0.20	0.16	0.79	0.09	0.88
7. D & N Haveli	0.01	0.01	0.02	0.01	0.01	0.05	0.01	0.06
8. Daman & Diu	0.01	0.01	0.02	0.02	0.02	0.08	0.01	0.09
9. Delhi	1.51	1.00	3.01	2.51	2.01	10.04	1.14	11.17
10. Goa	0.18	0.12	0.37	0.30	0.24	1.22	0.14	1.36
11. Gujarat	5.21	6.00	14.00	10.00	15.20	50.42	5.73	56.15
12. Haryana	1.17	1.40	4.00	7.60	1.56	15.73	1.79	17.52
13. Himachal Pradesh	4.63	0.21	0.64	1.50	2.44	9.42	1.07	10.49
14. Jammu & Kashmir	1.02	5.00	2.04	1.70	3.58	13.35	1.52	14.86
15. Karnataka	12.57	11.23	30.80	11.75	13.83	80.18	9.11	89.29
16. Kerala	9.43	11.86	29.19	16.14	8.65	75.26	8.55	83.81
17. Lakshadweep	0.01	0.01	0.02	0.02	0.01	0.07	0.01	0.08
18. Madhya Pradesh	6.07	4.05	30.00	25.00	17.82	82.94	9.42	92.36
19. Maharashtra	8.47	7.00	20.17	16.81	15.00	67.46	7.66	75.12
20. Manipur	0.32	0.28	2.76	5.48	2.21	11.05	1.25	12.30
21. Meghalaya	0.41	0.40	0.62	0.61	1.33	3.37	0.38	3.75
22. Mizoram	0.25	0.38	1.13	3.00	0.90	5.65	0.64	6.30
23. Nagaland	0.24	1.06	4.14	0.39	0.31	6.14	0.70	6.83
24. Orissa	8.40	1.89	5.60	4.72	7.46	28.07	3.19	31.26
25. Pondicherry	0.13	0.09	0.26	0.22	0.18	0.88	0.10	0.98
26. Punjab	1.71	1.14	3.42	8.00	6.30	20.59	2.34	22.92
27. Rajasthan	8.28	6.00	18.00	23.55	12.50	68.33	7.76	76.09
28. Sikkim	0.02	0.01	0.03	0.03	0.02	0.11	0.01	0.12
29. Tamil Nadu	21.05	5.13	44.61	31.73	20.76	123.29	14.04	137.33
30. Tripura	0.33	0.20	0.61	0.51	0.41	2.06	0.23	2.30
31. Uttar Pradesh	11.25	7.50	22.50	18.75	15.00	75.01	8.52	83.53
32. West Bengal	4.64	3.09	11.66	17.79	14.16	51.34	5.83	57.18
Total	145.20	96.80	290.40	242.00	193.60	968.00	110.00	1078.00

Indira Awas Yojana

2862. SHRI DATTA MEGHE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of houses constructed under 'Indira Awas Yojana' in Maharashtra and the details of open and constructed areas of land of allocated houses, district-wise;

(b) whether some of the allottees had proper housing facilities of their own, resulting in non-occupation of allotted house;

(c) the number of people who do not possess the housing facilities so far and reasons for neglecting them;

(d) whether the hand-pump installed for Scheduled Castes/Scheduled Tribes are lying out of order for the last many years resulting in their dependency on other people for potable water;

(e) whether the Government propose to make potable water and pucca houses available for Scheduled Caste/Scheduled Tribe people of the state in future; and

(f) if so, by when these facilities are likely to be made available to the families of SC/ST?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (f) The information is being collected and will be laid on the Table of the House.

[English]

Exploration of Hydrocarbons

2863. SHRI MANGAT RAM SHARMA :
SHRI GULAM MOHD. MIR MAGAVI :

Will the PRIME MINISTER be pleased to state :

(a) whether the drilling work for exploration of

Hydrocarbon in Surinsur and other place of J and K, has been abandoned after failing to reach the target depth;

(b) if so, whether the Government propose to restart drilling at Surinsur and the measures being taken to reach upto the target depth;

(c) if not, the reasons thereof;

(d) whether a study under guidance of International Expert is being carried out to review the exploration activities in J and K; and

(e) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Drilling was carried out by ONGC in Surinsar area at two locations (SNS-1 and SNS-2) and it had to be terminated before reaching the target depth due to technical reasons. Two other wells drilled without success in J and K in Karewa valley at Chattergam and Narbal were abandoned after meeting their geological objective.

(b) and (c) No, Sir. The geological, geophysical and drilled well data of the entire Foothills area (which include Jammu region also) was examined and re-evaluated jointly by a team of ONGC and British Petroleum (B.P.) Personnel, but the prospectivity of the area was found to be.

(d) and (e) Dr. A.W. Bally, an eminent expert has been engaged by ONGC for evaluation of Ganga - Himalaya petroleum prospects in general. This study does not specifically cover prospectivity of Jammu area but is likely to highlight the strategy for exploration in thrust folded belt of Ganga Himalaya Region in general. The study was initiated in January, 1996 and results of the study are scheduled to be presented to ONGC in July, 1997.

Housing Problem

2864. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether any efforts are being made by the Government in Rural Areas to solve the housing problem;

(b) if so, the number of Houses constructed under the various schemes during the last three years and the State-wise details of the houses to be allotted to the poor and backward people of various communities;

(c) whether the Government would be able to solve the housing problem by the year 2000; and

(d) if so, the annual target fixed for the construction of houses?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) Yes, Sir. Under Indira Awaas Yojana assistance is provided for construction of houses to specified categories of beneficiaries who are below poverty line. The details of houses constructed and number of persons benefitted under this scheme in the last 3 years are given in the Statement enclosed.

(c) Depending upon the availability of funds, efforts will be made to meet the housing shortage for the people below poverty line in rural areas by the end of the 9th Five Year Plan period.

(d) The target fixed during the 1996-97 for the various States/UTs under Indira Awaas Yojana is 11.23 lakh houses.

Statement

Name of State	Houses constructed/allotted		
	1993-94	1994-95	1995-96
1	2	3	4
Andhra Pradesh	44897	57483	69086
Arunachal Pradesh	120	219	420
Assam	4304	6862	24871
Bihar	88960	59216	114506
Goa	358	329	967
Gujarat	7117	7895	31770
Haryana	1552	3536	9024
Himachal Pradesh	629	853	1727
Jammu & Kashmir	390	1697	3554
Karnataka	8820	13831	37460
Kerala	16999	18549	29368
Madhya Pradesh	48108	48967	125757
Maharashtra	18870	22812	66648
Manipur	208	197	784
Meghalaya	353	283	207
Mizoram	240	368	569
Nagaland	1536	895	470
Orissa	10588	13297	51033
Punjab	2739	3849	1121
Rajasthan	19958	28934	41756
Sikkim	142	108	1065
Tamil Nadu	33758	33176	56885
Tripura	636	567	1348
Uttar Pradesh	47722	50908	159073
West Bengal	13389	15526	34278
A & N Islands	21	21	21